

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
 DAILY CAUSE LIST DATED **01.03.2023** (WEDNESDAY)  
 CHENNAI BENCH (VIRTUAL MODE)

**10.25 AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Naresh Salecha, Member (Technical)**

For Judgement

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No.350/2021 & IA No. 727/2021	Shibu Job Cheeran Vs Ashok Velamur Seshadri Liquidator of Archana Motors	Dr. KS Ravichandran Ms. S Manjula Devi	Mr. S Sathyanarayanan Ms. D Pavithra

**10.30AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)**

For Judgement

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No.158/2022 & IA No. 367, 368, 369, 545 & 808/2022	Suspended Management of Apex Meadows Pvt. Ltd Vs. Baisetty Ajay Kumar & Anr.	Mr. K. Gowtham Kumar	Mr. Anant Merathia R1 Mr. Nithin Chowdary Pavuluri-R2
<b>WITH</b>				
2	Comp App (AT) (CH) (Ins) No.170/2022 & IA No. 391, 392, 546, & 809/2022	Suspended Management of Apex Meadows Pvt. Ltd Vs. Baisetty Ajay Kumar & Anr	Mr. K. Gowtham Kumar	Mr. Anant Merathia R1 Mr. Nithin Chowdary Pavuluri-R2

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) (Ins) No. 55/2023 For Condone Delay IA No. 196/2023 Leave to file IA No. 193/2023 For Direction IA No. 194/2023	Employees Provident Fund Organisation Regional Office Vs M/s. Classic Knits India Pvt Ltd rep by CA.M.Suresh Kumar, RP & Anr.	Mr. PK Panneer Selvam	Mr. AG Sathyanarayana For Caveator

	For Exemption IA No. 195/2023			
4	Comp App (AT) (CH) (Ins) No. 56/2023 Additional docs IA No. 197/2023 For Stay IA No. 198/2023	R. Ramachandran Vs Mahindra World City Developers Ltd. & Anr.	Mr. Pawan Jhabakh	Mr. TK Bhaskar For Caveator

For Defects/Rectification

S.No	Efiling no.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	9805118/02022/2021 (Diary No. 2/2022)	M. Murali Vs MIDAS Communication Technologies Pvt. Ltd.	Mr. M Murali	

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) (Ins) No. 51/2021 For Urgent Hearing IA No. 117/2021 For Stay IA No. 116/2021	Guruprasad V Hishobkar Vs Shree Aashraya Souhard Credit Society Limited & Anr	Ms. S. Manjula Devi	Mr. BS Theerthesh R1 Mr. Chandramouli Prabhakar - R2
7	Comp App (AT) (CH) (Ins) No. 293/2022	Union Bank of India Vs P.K.Balasubramaniam	Mr. N Somasundaar	Mr. K. Chandrasekaran

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	TA No. 79/2021 (Comp App (AT) (Ins) No.851/ 2020 IA No.432/2021 For Urgent Hearing IA No.191/2023	Konduru Prasanth Raju Vs. Sri Suresh Kumar & 17 Ors	Ms. Shilpa Gamnani	Mr. Darpan KM- R1 Mr. Sathyanarayanan Vashishth -R5 Mr. Tushar Singh-R12 Mr. Ashok Kriplani- R18

For Admission (After Notice)

<b>S.No.</b>	<b>Case No.</b>	<b>Name of the Parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
9	Comp App (AT) (CH) (Ins) No. 100/2022 For Stay IA No. 229/2022 For Directions IA No. 267/2022 For Amendment IA No. 268/2022	Bennet Property Holdings Company Ltd. Vs. Biodiversity Conservation (India) Pvt. Ltd. & Anr	M/s Poovaya & Co	M/s Link Legal
10	Comp App (AT) (CH) (Ins) No.119/2022 For Stay IA No. 284/2022	S. Kiran Vs M/s Dynamic Engineers Ltd. & Anr	Ms. K. Jayasudha	Ms. Ananda Gomathy- R2
11	Contempt App No. 1/2022 in Comp App (AT) (CH) (Ins) No. 207/2021 For Urgent Hearing IA No. 110/2022 For Stay IA No. 120/2022	C. Raja John Vs R. Raghavendran RP	Mr. R Kannan	Mr. B Dhanaraj
12	Comp App (AT) (CH) (Ins) No. 21/2023 For Condone Delay IA No. 67/2023 Leave to file IA No. 69/2023 For Exemption IA No. 68/2023 For Stay IA No. 66/2023	Kolla Koteswar Rao Vs Leesa Lifesciences Pvt. Ltd. & Anr	Mr. SM Vivekanandh	Mr. Pranava Charan- R1/ For Caveator  Mr. Kaushik Narayanan- R2 /For Caveator
13	Comp App (AT) (CH) (Ins) No. 37/2023 For Stay IA No. 168/2023	Consortium of Prudent Arc Ltd. Vs Ravi Sankar Devarkonda & 2 Ors.	Ms. Deepika Murali	M/s J Sagar Associates For Caveator
14	Comp App (AT) (CH) (Ins) No. 39/2023 For Exemption IA No. 138 & 139/2023	Axis Overseas Ltd. Vs Krishna Vasudevan & 2 Ors	Ms. Sadapurna Mukherjee	Mr. ML Ganesh

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15	Comp App (AT) (CH) (Ins) No. 302/2021 For Stay IA No. 639 & 641/2021 For Dispense With IA No. 640/2021 To Implead IA No. 97, 340 & 622/2022 To Vacate IA No. 92/2022 For Adv. Hg. IA No. 942 & 1052/2022	Kineta Global Limited Vs IDBI Bank Limited & 8 Ors  <b>WITH</b>	P. Wilson Associates	Varun Srinivasan R1-R6 Mr. J Manivannan R7 Mr. NP. Vijaykumar R8 Mr. Akhil Bhansali R9
16	Comp App (AT) (CH) (Ins) No. 8/2022 To Implead IA No. 621/2022	V Venkata Sivakumar Liquidator, The Jeypore Sugar Co. Ltd Vs IDBI Bank Ltd & 8 Ors	Mr. J Manivannan	Mr. Varun Srinivasan R1-R6 Mr. Akhil Bhansali R9
17	TA 106/2021 (Comp App (AT) No. 171/2019)	Tecnotree Convergence Pvt. Ltd. Vs Deputy Commissioner of Income Tax  <b>WITH</b>	Mr. Goutham Shivshankar	Mr. Vibhooti Malhotra
18	TA 107/2021 (Comp App (AT) No. 172/2019)	Tecnotree Convergence Pvt Ltd Vs Deputy Commissioner of Income Tax	Mr. Goutham Shivshankar	Mr. Vibhooti Malhotra
19	TA (AT) No. 100/2021 (CA (AT) No. 209/2019)	Keerti Anurag Investments Pvt. Ltd. & Anr Vs Sai Anupama Agencies Pvt. Ltd. & 15 Ors	Mr. Aashish Jain Lunia	Mr. Yogesh Jagia
20	TA No. 218/2021 (Comp App (AT) (Ins) No. 978/2020)	K. Sailendra & 6 Ors Vs Aayusiddhi Life Sciences Pvt Ltd & 5 Ors	Mr.Srinivasaraju Chitrapu	Ms.K. Sandhya Rani R1 Mr. S Chidambaram, PCS- R3 & R4 Mr. Arpit Shukla R5 & R6
21	Comp App (AT) (CH) (Ins) No.201/2021 For Condone Delay IA No. 405 & 633/2021	Flinta Real Estate LLP Vs NEL Holdings South Ltd	Mr. Udayarika Rangarajan Ms. Anisha Aatresh	M/s Surana & Surana

	Additional docs IA No. 453/2022			
		<b>WITH</b>		
22	Comp App (AT) (CH) (Ins) No.199/2021 For Condone Delay IA No. 404 & 632/2021	Flinta Real Estate LLP Vs NHDPL South Pvt Ltd	Mr. Udayarika Rangarajan Ms. Anisha Aatresh	M/s Surana & Surana
23	Comp App (AT) (CH) (Ins) No.157/2022 For Stay IA No. 363/2022 For Exemption IA No. 364/2022 Leave to file IA No. 366/2022 To Implead IA No. 687 & 688/2022	Sree Easwari Traders Vs Mr. Mahalingam Suresh Kumar RP of M/s. Sri Venkat Ram Spinners (P) Ltd	Mr. K.K. Sivashanmugam	Mr. AG Sathiyarayanan
24	Comp App (AT) (CH) (Ins) No. 4/2023 Leave to file IA No. 8/2023 For Stay IA No. 7/2023 For Directions IA No. 105/2023	Ashique Ponnamparabath Vs Reuben Joseph	Mr. Eshwar Sabapathy	Mr. Sharath Chandran
		<b>WITH</b>		
25	Comp App (AT) (CH) (Ins) No. 22/2023 For Stay IA No. 65/2023	Ashique Ponnamparabath Vs Vibin Vincent	Mr. Eshwar Sabapathy	Mr. Sharath Chandran
		<b>WITH</b>		
26	Comp App (AT) (CH) (Ins) No. 301/2021 For Stay IA No. 638/2021 To Implead IA No. 84/2022	Ashique Ponnamparabath & Anr Vs BMW India Financial Services Pvt Ltd	Mr. Eshwar Sabapathy	Mr. Diwakar Maheswari Mr. Sankar Panicker, IRP

Copy to:

By the order of Hon'ble Member(J)

(Chennai Bench)

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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